

(c) whether Government will introduce close circuit T.V. system at Palghat junction also?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) 33.

(b) Installation of CCTV system is proposed at 36 more stations.

(c) At present there is no proposal to introduce CCTV system at Palghat Junction.

#### Computerised Passenger Reservations In Delhi

8651. PROF VIJAY KUMAR MALHOTRA: Will the Minister of RAILWAYS be pleased to state:

(a) the details of computerisation centres for rail reservations in Delhi;

(b) the average number of passengers provided this service at these centres daily;

(c) whether more computerisation centres are proposed to be opened in Delhi in near future, if so, the details thereof;

(d) whether any arrangements for emergent reservations in the case of death, severe condition of patients and any such contingencies for common massive have been made;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). The facility of computerised rail reservation is available from the following locations of Delhi: Main Reservation office at State Entry Road; New Delhi (Current Reservation), Delhi, Hazrat Nizamuddin, Delhi Shahadra, Kirti

Nagar and Sarojini Nagar stations; Vikas Marg Extension and Parliament House. The daily average number of passengers handled at these centres are 20961, 414, 6901, 2135, 3115, 2045, 3542, 1308, 636 respectively.

(c) One more reservation centre in NOIDA (in U.P.) is proposed to be opened during 1990-91.

(d) and (e). A small number of seats/berths are kept as an emergency quota in each trains which also caters to the contingencies of death, serious sickness etc. to the extent possible.

(f) Does not arise.

#### Financing of Power Projects in Kerala of P.F.C

8652. SHRI PALAI K.M. MATHEW: Will the Minister of ENERGY be pleased to state:

(a) whether the power Finance Corporation has financed or propose to finance, any power projects in Kerala;

(b) whether Kerala Government has made any request in this regard;

(c) if so, the details thereof; and

(d) the details of the finance and other assistance provided by the Power Finance Corporation?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Power Finance Corporation (PEC) sanctioned on 1.9.1989 the financial assistance to the tune of Rs. 91.00 lakhs for Poringalkuthu Hydro Electric Project of Kerala State Electricity Board (KSEB). The sanctioned amount was disbursed in April, 1990.